

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**LD-VC-CW-273/2020**

The School Managing Committee  
Sharada English High School,  
Rep. By Manager, Milind Timble. ...Petitioner.

Vs

The Director of Education, and 2 Ors. ...Respondents.

Shri A. Fernandes, Advocate for the petitioner.  
Shri D. Shirodkar, Addl. Govt. Advocate for the respondent no.1.  
Shri P. Dangui and Shri P. Sawant, Advocates for the respondent no.2.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:7<sup>th</sup> December 2020.**

P.C.

Post the matter alongwith LD-VC-CW-274/2020 on 14.12.2020.

**DAMA SESHADRI NAIDU, J.**

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